NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV

47. CP/363(MB)2021

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **17.05.2023**

Name of the Parties: Mrs. Usha bijay sah
VS
Blue Ocean Transtrade Private Limited

SECTION 59 OF THE COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

1. Mr. Jamshed Ansari, Ld. Counsel for the Petitioner present.
2. Heard the Ld. Counsel and perused the records.
3. **Reserved for orders.**

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

/NP/